

**Mr. Chairman:** Order, order. After the discussion is over, no questions can be there. I shall now put the amendments to the vote of the House.

**Shri Vajpayee:** I do not press my amendment.

*The amendment No. 1 was, by leave, withdrawn*

**Mr. Chairman:** Then, there is Shri B. K. Gaikwad's amendment. Does he want to press it?

**Shri B. K. Gaikwad:** I want to know from the hon. Minister whether he is going to continue the facilities to the backward classes?

**Mr. Chairman:** Should I put his amendment to vote?

**Shri B. K. Gaikwad:** Yes.

**Mr. Chairman:** I shall now put amendment No. 2 to vote.

*The amendment No. 2 was put and negatived.*

**Mr. Chairman:** Then, there are two amendments in the name of Shri Braj Raj Singh. Does he want to press them?

**Shri Braj Raj Singh:** Yes.

**Mr. Chairman:** I shall now put amendments Nos. 3 and 4 to the vote of the House.

*The amendments Nos. 3 and 4 put and negatived.*

**Mr. Chairman:** The question is

"That this House takes note of the Report of the University Grants Commission for the period April, 1958—March, 1959, laid on the Table of the House on the 24th February, 1960."

*The motion was adopted.*

15:37 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
SIXTY-SIXTH REPORT

**Sardar A. S. Saigal (Janjgir):** I beg to move:

"That this House agrees with the Sixty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th August, 1960."

**Mr. Chairman:** The question is:

"That this House agrees with the Sixty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th August, 1960."

*The motion was adopted.*

**Mr. Chairman:** Now, we shall take up Bills to be introduced. The first three Bills are in the names of Shri Jhulan Sinha, Shri Hem Raj and Shri Shree Narayan Das respectively. All these three hon. Members are absent.

Then there are two Bills in the name of Shri Ram Krishan Gupta and one Bill in the name of Shri Ajit Singh Sarhadi. Both the hon. Members are absent.

15:40 hrs.

NATIONAL MONUMENTS COMMISSION BILL\*

*by Shri Narasimhan*

**Shri Narasimhan (Krishnagiri):** I beg to move for leave to introduce a Bill to provide for the constitution of a National Monuments Commission for the conservation of ancient monuments and objects of archaeological, historical or artistic interest.

**Mr. Chairman:** The question is:

"That leave be granted to introduce a Bill to provide for the

\*Published in the Gazette of India, Extraordinary Part II—Section 2, dated 12-8-1960.